

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & FINANCE
New Delhi, the 22nd August, 1976.

NOTIFICATION
INCOME TAX

No. 1434 /F.No.203/97/76-ITA.II/: It is hereby notified for general information that the institution mentioned below has been approved by Secretary, Department of Science & Technology, the prescribed authority for the purposes clause (ii) of subsection (1) of section 33 of the Income-tax Act, 1961, subject to the fulfilment of the following conditions:-

- (i) That the Tamil Nadu Agricultural University, Coimbatore will maintain a separate account of the sums received by it for scientific research in the field of natural or applied sciences (other than Agriculture/Animal Husbandry/Fisheries & Medicines);
- (ii) That the said University will furnish the annual return of its scientific research activities to the prescribed authority for every financial year in such form as may be laid down and intimated to them for this purpose, by 20th April, each year.

INSTITUTION

TAMIL NADU AGRICULTURAL UNIVERSITY, COIMBATORE.

The notification takes effect from 21st June, 1976.

Sd/- (T.P. JONATHAN) AIA
DEPUTY SECRETARY TO THE DEPARTMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of C&M Services (Income-tax), 1st Floor, Aiyar-o-Ghalib, Mata Sundri Lane, New Delhi-1.
4. The Comptroller, ~~XXXXXXXXXXXXXXXXXXXX~~ Tamil Nadu Agricultural University, Coimbatore-641003. with reference to their O.M. No. ~~XXXXXXXXXXXX~~ 1/1117/76 dated 21st June, 1976.
5. The Secretary, Department of Science & Technology, Technology Bhawan, New Delhi with reference to their O.M.No.1/60/76-R.A. dated 22.7.76.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I.(R.S.&P), New Delhi. (3 copies).